Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 13th day of March 2019

Original Application No. 330/00280 of 2011

Hon'ble Mr. Justice Bharat Bhushan, Member – J Hon'ble Ms. Ajanta Dayalan, Member – A

S.A. Moid

...Applicant

By Adv : Shri Pankaj Lal

VERSUS

Union of India and others

...Respondents

By Adv: Shri S. Srivastava

ORDER

By Hon'ble Mr. Justice Bharat Bhushan, Member - J

List revised. None for the applicant. Shri Satish Sahu brief holder of Shri S. Srivastava, advocate for the respondents is present.

2. Applicant or his counsel was not present on the last several occasions. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non prosecution.

(**Ajanta Dayalan**) Member (A) (Justice Bharat Bhushan) Member (J)

/pc/